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SHRI M.S. GURUPADASWA-MY: Earlier it was under OGL. It was brought under channelising only last year. I do not want to go into the question as to why it was brought under channelising. I do not want to do that. I do not want to question the bona fides of the previous Government. They brought it under channelising. They should have kept it under OGL.

SHRI JAGESH DESAI: It appears that you want to go in for privatisation.

CERTAIN MATTERS REG. RAISED BY MEMBERS

THE VICE-CHAIRMAN (SHRI CHATURVEDI): BHUVNESH Now Mr. Nitish Kumar, Minister of State for Agriculture, will make the suo moto statement.

SHRI SUBRAMANIAN SWA-MY (Uttar Pradesh): Sir, Mr. Ahluwalia wants to make a point. Ahluwa lia wants to know is the Governor of Punjab.

श्री सुरेन्द्रजीत सिंह ग्रहलुवालियाः (बिहार) : मैंने ग्रभी सवाल उठाया था कि पंजाब का गवर्नर कौन है । यह मैं सरकार से जानना चाहता हूं श्राज के ग्रखबार में ... (व्यवधान).. पंजाब में लॉ एण्ड ब्रार्डर दिन-प्रतिदिन गिरता जा रहा है । मैं श्रापके माध्यम से सरकार से जानना चाहता हूं कि स्राज सुबह के ग्रखबारों में छपा है कि पी.के. कौल मखर्जी की जगह गवर्नर बनकर जा रहे हैं। , (व्यवधान) . . . कौन हैं ?

. . . (व्यवधान) . . .

SHRI V. NARAYANASAMY (Pondicherry): We came to know through the press that the Governor of Punjab has been changed.

श्री सुरेन्द्रजीत सिंह ग्रहलुवालियाः हम जानना चाहते हैं कि पंजाब का गवर्नर

डा. रत्नाकर पाण्डेय (उत्तर प्रदेश)ः पी.के. कौल गवर्नर हो गए हैं ? कौन गवर्नर हैं?

raised by Members

SHRI V. NARAYANASAMY: The House is in session. The Government is not disclosing any information to the Members. This is a very serious matter. It shows the inefficiency of this Government that we come to know of the change through the press.

(Interruptions)

SHRI S.S. AHLUWALIA: We want to know: Who is the Governor of Punjab.

SHRI V. NARAYANASAMY: We want to know whether the Governor has been appointed or not. The Government should react. I want the Leader of the House to react. Punjab is a Centrally-ruled State. Therefore, we want to know through Parliament. (Interruptions) Who is the Governor of Punjab, Mr. P.K. Kaul or Mr. Nirmal Mukharji? Sir, you direct the Leader of the House to react.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): I cannot ask anybody to reply.

SHRI V. NARAYANASAMY: If he is not answering, let the Home Minister come and reply.

SHRI JAGESH DESAI (Maharashtra): Sir, price rise should be taken up. (Interruptions)

SHRI V. NARAYANASAMY: Let the Home Minister come and tell who is the Governor of Punjab.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): The Government has taken note of it. You cannot force the Government to reply. (Interruptions) No, please. you cannot force the Government to reply. The Chair cannot direct the Government.

(Interruptions)

SHRI JAGESH DESAI: Sir, price rise should be taken up first.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): First you ask your colleagues to sit down.

(Interruptions)

SHRI S.S. AHLUWALIA: There is total confusion. Who is the Governor of Punjab?

(Interruptions)

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): This is enough. Please take your seats. Now, if you continue to speak, I will ask that nothing should be recorded. (Interruptions) Nothing will go on record.

SHRI S.S. AHLUWALIA:***

SHRI V. NARAYANASAMY:

ं उपसभाध्यक्ष (श्री भुवनेश चतुर्वेदी) : मैंने किसी को बोलने के लिए नहीं कहा, ये सब बिना इजाजत बोल रहे हैं। We cannot direct the Government to reply. You have raised your point. It is for the Government to respond or not. (Interruptions) Yes, Mr. Minister.

SHRI S.S. AHLUWALIA: There is total confusion.

SHRI V. NARAYANASAMY: Let the Home Minister come and inform the House as to who is the Governer of Punjab.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): Hon'ble Members, I would request everybody to sit down. Now, I am prepared to give half-a-minute each

Otherwise, if you all speak together, at the same time, nothing will go on record. I am prepared to hear all, but only individually and only for thirty seconds. (Interruptions) Now, Shri Jagesh Desai please.

SHRI JAGESH DESAI: Mr. Vice-Chairman, Sir, my point is.... (Interruptions)

SHRI V. GOPALSAMY (Tamil Nadu): Sir, I am on a point of order. (Interruptions)

SHRI MENTAY PADMANA-BHAM: Mr. Vice-Chairman, Sir, I am on a point of order. (Interruptions)

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): Mr. Jagesh Desai, kindly sit down. He is on a point of order. I will first dispose of his point of order in half-a-minute and then I will call you. (Interruptions)

SHRI MENTAY PADMANA-BHAM (Andhra Pradesh): Sir, my point of order is this This morning, when the demand was made, the Minister of Parliamentary Affairs and everybody else present in the House agreed to take up these two items after the regular Business. One is price rise and the other is in regard to the cyclone in Andhra Pradesh. Why don't you take up these things first? If there is any other matter, (Interruptions) My point is we should we go by the decisiontake earlier. If there is any other matter, it can be taken up later on. (Interruptions) We are not at all objecting to other things bieng taken up. What I want to say is that these two things must be taken up first, as was decided earlier. (Interruptions)

DR. RATNAKAR PANDEY: Don't challenge the Chair.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): Nobody is challenging the Chair. I request everybody to co-operate with

^{***}Not recorded.

[Sh. Bhuvnesh Chaturvedi] me in running the House. (Interruptions) I am equally concerned that the price rise and the cyclone issues should be taken up. (Interruptions)

DR. G. VIJAYA MOHAN RED-DY (Andhra Pradesh): Sir, we have been waiting for this statement since 23rd May when it should have come up. (Interruptions)

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): heer will get the reply. If you do not bear me, what can I do? (Interruptions)

DR. G. VIJAYA MOHAN RED-DY: Unno ssarily, certain other subjects are being brought in. (Interruptions)

THE VICE CHAIRMAN (SHRI BHUVNESH CHATURVEDI): I allowed him also. (Interruptions)

SHRI MENTAY PADMANA-BHAM: We should take up first price rise and cyclone and then any other subject.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI) : Please sit down. Your point of order is over now. (Interruptions) I understand your concerned. You are Unnecessarily consuming time. By this time I would have disposed of your point of order. (Interruptions) Mr. Narayansamy, please sit down. Otherwise, I will not call (Interruptions) There is no vou. point in getting excited. As I said, I am prepared to allow half-aminute each and then we should proceed with the Business. (Interruptions) Nobody is prepared to This is the difficulty. here me. Mr. Jagesh Desai please. (Interruptions)

SHRI JAGESH DESAI: Sir, you gave me time to speak. Then, I gave the floor to them. But when I stand to speak....

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI):

Don't reply to them. You make your point. You are not supposed to reply to anybody. You make your point.

SHRI JAGESH DESAI: It was decided that after the Constitution Amendment Bill price rise and Andhra cyclone will be taken up. Price rise should be taken up first. We are worried about Andhra cyclone but price rise has been mounting and this House should show anxiety to the whole country that we are concerned about this.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): That is all. It has been recorded. (Interruptions) You do not reply. You are not supposed to reply. I will reply to that. (Interruptions). We will have both.

SHRI V. NARAYANASAMY: You agreed that you will give me 30 seconds.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI): I have not allowed you because you got up to speak without permission. You should behave in a more responsible way. I will give you time but not before Sardarji has spoken. (Interruptions). If you continue like this, I will not allow you.

श्री सुरेन्द्र जीत सिंह श्रहलुवालिया: सर, मैं कुछ देर पहले भी यह मुद्दा उठा चुका हूं कि पंजाब जल चुका है, पंजाब की हालत खराब है। इस सरकार ने श्राने के बाद वहां नया गवर्नर भेजा श्रौर श्रभी श्राज सुबह सब श्रख्वारों में छपा है कि कल रात सरकार ने फैसला किया कि निर्मल मुखर्जी को हटाकर वहां पी. के. कौल को गवर्नर बनाकर भेजा जा रहा है। पंजाब से मेरी टेलीफोन पर बात हुई है, वहां लोग कन्फयूज्ड हैं। श्रभी तक मुझे खबर मिली है कि पी. के. कौल ने उनकी श्रॉफर को रिफ्य्ज

Re, Certain matters

कर दिया है श्रीर उसने कहा है कि मैं गवनेर बनकर नहीं जाऊंगा श्रीर रिफ्यूज होने के कारण एक ऋइसिंज वहां पर हो गया है। श्राज के श्रंदर श्रगर यह वहां पर गवर्नर नहीं भेजते हैं, श्राज रात तक तो ही जी पि० पुलिस, पंजाब या चीफ सैकेटरी को गवर्नर कोई श्रादेश देता है तो श्रादेश पालन करने के लिए बे तैयार नहीं है क्योंकि लोगों के मन में यह कन्फ्यूजन हो गया है कि यह वहां का गवर्नर नहीं है ... (क्यवधान)...

उपसमाध्यक्ष (श्री भुवनेश चतुर्वेदी) : बस । बात खत्म हो गई ग्रापकी ।

श्रो सुरेन्द्र जीत सिंह ग्रहलुवा लिया:

' मैं ग्रापके साध्यम से सरकार से यह जानना चाहता हू कि वहां का गवर्नर कौन हैपी०के० कौल, निर्मल मुखर्जी या जो ग्रखबारों में रोज छपता है, यशकन्त सिन्हा?

बूंकि पालियामेंट भ्रांन है, भ्रगर ेसे भ्रहम मुद्दे पर इन्होंने फैसला किया था तो पालियामेंट को बताना जरूरी था।

SHRI SANTOSH BAGRODIA (Rajasthan): Mr. Vice-Chairman, I have two privileges. (Interruptions).

THE VICE-CHAIRMAN (SHRI BHUVENESH CHATUR-VEDI): You are in my heart.

SHRI SANTOSH BAGRODIA: I had given a privilege motion because Dandavateji had given a wrong information on the floor of the House. What happened to that? The Deputy Chairman had said that some reply will come to us today. (Interruptions). Mr. Vice-Chairman, can you listen to me? I know you are extraordinarily powerful to listen from all sides.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI): Not powerful, alert.

SHRI SANTOSH BAGRODIA: I want a reply to that. The second point is, as he has said, I requested the Home Minister some 20 days back that I want to visit Punjab and Chandigarh. I wanted to know whether I could go to Punjab and Chandigarh in view of the present situation. It is about 15 to 20 days but I have not received any reply. I would like to know whether I should go there.

raised by Members

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI): Yes, Panditji. Half a minute.

डा॰ रत्नाकर पाण्डेय: मानतीय उप-सभाध्यक्ष जी, संघ लोक सेवा स्रायोग में सतीश चन्द्रा कमेटी बैठी थी स्रौर 30 सितम्बर को इसे स्रपनी रिपोर्ट देनी थी कि जो परीक्षाए पब्लिक सर्विस कमीसन लेता है, वे भारतीय भाषात्रों में लें, लेकिन उसी समय चुनाव द्या गए । उसके बाद वर्तमान गृह मती जी से हम लोग मिले स्रौर उनके प्रयत्न से सौर हम लोगों के व देश के नौजवानों के स्नान्दोलन से भारतीय भाषास्रों ... (व्यवधान)...

महोदय, भारतीय भाषाओं में परीक्षा लेने के लिये सतीश चन्द्रा कमेटी ने अपनी रिपोर्ट 15 मईको दे दीपरन्तु जब पब्लिक कमीशन से जानकारी भागी गई कि कब इसको लागू कर रहे हैं तो उन्होंने कहा कि वह प्री रिपोर्ट है। मेरी मांग है कि इस रिपोर्ट को पब्लिश किया जाए और सरकार से आग्रह कस्ना कि इसको जल्दी से जल्दी लागू किया जाए ताकि जो व्यक्ति जिस भाषा में यूनियन पब्लिक सर्विस कमीशन की परीक्षा देना चा, उसमें देसके।

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): Yes, Mr. Narayanasamy. I am allowing so that the House could function in a normal way.

SHRI V. NARAYANASAMY Thank you for giving me an opportunity. Sir, Punjab is burning today.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): That he has already said.

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SHRI V. NARAYANASAMY: Everyday there are murders and killings by terrorists. (Interruptions) I am coming to the point. Today in the news papers I saw that Shri Nirmal Mukarji, the Governor of Punjab...(Interruptions) I want to explain the same point. I am on the same point which Sardarji had raised. Sir, Mr. Ahluwalia has said that...(Interruptions)...

VICE-CHAIRMAN THE BHUVNESH CHATUR-(SHRI VEDI): You join him, that's all.

SHRI V. NARAYANASAMY: Sir, Mr. Nirmal Mukarji has been changed and the Cabinet has approved Mr. B.K. Kaul as the new Governor of Punjab. But my information is that today there is no Governor, officially, in Punjab.

VICE-CHAIRMAN THE BHUVNESH CHATUR-(SHRI VEDI): You are only repeating what he has already said. Please don't repeat.

SHRI V. NARAYANASAMY: Sir, I am not repeating.

VICE-CHAIRMAN: THE (SHRI BHUVNESH CHATUR-VEDI): You are repeating.

SHRI V. NARAYANASAMY: I am putting the question, Sir. I want to know whether the Governor is changed and a new Governor has taken over. I want the Government to react on that now. Either the Home Minister or the Leader of the House should tell us ...(Interruptions)...

VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI) Now, nothing will go on record Dr. Abrar Ahmed Khan.

डा० ग्रबरार ग्रहमद खान (राजस्थान) उपसभाध्यक्ष महोदय, राजस्थान में सर्वाई माधोपुर की सीमेंट फैक्टरी लंबे समय से बंट पढ़ी हुई है । महोदय, यह बड़ा ही

संवेदनशील मामला है। वहां के 5000 श्रमिक ग्रौर 25,000 घर के ग्रादमी बेरोजगार हैं जिनके पास खाने-पीने के लिए रोटी तक नहीं है, न पहनने के लिए कपड़ा है ... (व्यवधान)... वहां कोई चीज उपलब्ध नहीं है ... (व्यवधान)... भैं सरकार से आग्रह करता है कि वह इस दिशा में उचित कदम उठाए ।

SHRI HARVENDRA SINGH HANSPAL (Punjab): Mr. Vice-Chairman...

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI): No, you have come just now. You cannot get up.

SHRI SOMPAL (Uttar Pradesh): Sir...(Interruptions)...

VICE-CHAIRMAN THE (SHRI BHUVNESH CHATUR-VEDI): Mr. Gopalsamy..(Interruptions). After him I will request the Minister . . . (Interruptions) . . . No, please. I have called him. I have not permitted you...(Interruptions) ...He doesn't require your recommendation.

SHRI V. GOPALSAMY: Sir, my esteemed colleagues have raised an issue and it is a very serious issue. What has appeared in the newspapers today, is, who is the Governor of Punjab?

VICE-CHAIRMAN THE (SHRI BHUVNESH CHATUR-VEDI): Are you replying to them?

SHRI V. GOPALSAMY: Yes, Sir. It is a very serious issue, please. We should rise above party considerations. They have raised a valid point. Another report has also appeared that the Leader of the Opposition is going to be removed. That has also appeared in the papers. That is why we are very much interested to know as to who is the Leader of the Opposition.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI): That is all? (Interruptions)

SHRI H. HANUMANTHAP-PA (Karnataka): Mr. Vice-Chairman, Sir...

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI): No, I have not allowed you.

SHRI H. HANUMANTHAP-PA: When such things can be allowed . . .

PROF. CHANDRESH P. THA-KUR (Bihar): Sir, point of order.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI): When he raises point of order, I cannot disallow him also.

PROF. CHANDRESH THAKUR: Thank you, Sir... (Interruptions)...

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI): My predecessor has raised a point of order...(Interruptions)...

PROF. CHANDRESH THAKUR: Mr. Vice-Chairman... (Interruptions)...

SHRI SATYA **PRAKASH** MALAVIYA (Uttar Pradesh): He is also on a point of order.

उनका पहले से प्वाइंट ग्रॉफ ग्रार्डर है।

उपसमाध्यक्ष (श्री भुवनेश चतुर्वदी) ः भालवीय जी, ग्राप ਕੌਂ ਨ जाइए... (व्यवधान) ग्राप उनकी तरफ कोस मत करिए नहीं तो ग्रापका ग्राऊट ग्राफ क्रार्डर हो जाएगा।

PROF. **CHANDRESH** THAKUR: Mr. Vice-Chairman, Mr. Gopalsamy is a senior Member of the House. He is a seasoned parliamentarian.

THE VICE-CHAIRMAN (SHRI CHATURVEDI) BHUNESH What is your point of order?

PROF. CHAN DRESH THAKUR: The point of order is that the question with regard to Punjab is a national is sue. It relates to the governance of the country and a decision or lack of it by the Government. To convert that into a comparable thing to resigning or not of the Leader of the Opposition is trivialising the national issue. (Interruptions)

VICE-CHAIRMAN THE (SHRI BHUVNESH CHATUR-VEDI): Let him reply. They will not go on record. (Interruptions).*

SHRI S. S. AHLUWALIA: According to Mr. Mahender Tikait, Shri Devi Lal is Prime Minister. I want to know who is the Prime Minister of this country.

THE VICE-CHAIRMAN BHUVNESH CHATUR-(SHRI VEDI): I allowed you on the assurance that you would not speak further. Now I will have to say that nothing will go on record, whatever you are saying. (Interruptions)

Now the Minister, please. Nothing else please. The Minister is making his statement. (Interruptions)

SHRI JAGESH DESAI: Sir,...

VICE-CHAIRMAN THE (SHRI BHUVNESH CHATUR-VEDI). Whatever you say no. I have asked the Minister.

JAGESH DESAI: I walk out in protest. (Interruptions)

^{*}Not recorded.

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VICE-CHAIRMAN THE (SHRI BHUVNESH CHATUR-VEDI): You may go.

[At this stage, the hon. Member left the Chamber

SHRI GOPALSINH G. SOLANKI (Gujarat): Sir...

VICE-CHAIRMAN THE (SHRI BHUVNESH CHATUR-VEDI): I have not allowed you. Nothing will go on record, whatever he says.

STATEMENT BY MINISTER—

Situation arising out of the Cyclonic storm in the Bay of Bengal and relief measures undertaken by the Central and State Governments of Andhra Pradesh, Tamil Nadu and Territory of Pondicherry. Union

कृषि मंद्रालय में कृषि ग्रौर सहकारिता ंविभाग में राज्य मंत्री (श्री नितिश कुमार):महोदय, मेरे साथी श्री उपेन्द्र नाथ वर्मा आंध्र प्रदेश में आये समुद्री तुफान से उत्पन्न स्थिति के बारे 10.5.1990 को संसद को भ्रवगत करा दिया था। ग्रब कुछ ग्रौर ब्यौरा उपलब्ध ्हो चुका है, ग्रतः मैं सदन की ग्रनुमति से ग्रभी तक हुई क्षति ग्रौर किए गएँ राहत उपायों के संबंध में ग्रज्ञतन स्थिति के बारे ्में एक वक्तव्य देना चाहता हूं।

जैसा कि माननीय सदस्यों को पता ही ैहै कि तेज हवा के साथ-साथ भीषण समुद्री ्तूफान 9 मई, 1990 को कृष्णा नदी (मचलीपटनम् के दक्षिण में) के पास दक्षिण भ्रांध्र प्रदेश के तट की पार कर गया था । इसके साथ लगभग 200 से 240 कि० मी० घंटा की रफ्तार से तेज ्हवाएं चली तथा समुद्र में 5 से 6 मीटर की ऊंचाई की लहरें तट से टकराई। इसके फलस्बरूप उत्तरी तमिलनाडु ग्रांध्र प्रदेश के तटीय क्षेत्र, उडीसा के तटीय क्षेत्र के

कुछ स्थानों तथा पश्चिम बंगाल के एक या दो स्थानों एवं त्रिपुरा में भारी वर्षासे लेकर ग्रधिक भारी वर्षी रिकार्ड की गई।

ग्रांध्र प्रदेश के सभी तटीय जिलों में इस समुद्री तूफान से सबसे अधिक प्रभाव पड़ा। कृष्णा स्रीर गृंट्र जिले बुरी तरह से इसकी चपेट में ग्राये। इसके ग्रतिरिक्त ग्रन्य प्रभावित जिले पश्चिम गोदःवरी. पूर्वी गोदावरी, प्रकासम्, विशाखापटनम, विजियानगरम श्री काकुलम श्रौर नेल्लौर है। कम प्रभावित ग्रन्य जिले खम्माम, महब्बनगर वारंगल, नालगौडा ग्रौर चित्तूर हैं। इन जिलों के कुछ भाग बाढ ग्रौर 🖘 षण वर्षाके कारण जलमग्न हो गये थे। सम्द्री तुफान का प्रभाव तमिलनाड राज्य स्रौर केन्द्र शासित प्रदेश पांडिचेरी में कुछ जगहों पर महसूस किया गया, हालांकि यह प्रभाव गंभीर रूप से नहीं पडा।

ग्रांध्र प्रदेश सरकार से 22 मई. 1990 की स्थिति के अनुसार जन-जीवन श्रीर सम्पत्ति को हई क्षति के संबंध में प्राप्त ताजा रिपोर्ट के ग्रनुसार स्थिति इस प्रकार है :---

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1. प्रभावित जिले

2.	प्रभावित जन सं ख्या	107.07 लाख	
3.	प्रभावित गांव	5.717	
4.	जनजीवन की हानि	976	
5.	पशुस्रों की हानि	22,184	`
6.	भेड़/बकरियों की		_
	मृत्यु	42,950	
7.	कुक्कुटों की मृत्यु	36.98 लाख	
8.	बत्तखों की मृत्यु	6,274	
9.	क्षतिग्रस्त मकान	9.19 लाख	
		4. 79 लाख	
		ग्रांशिक रूप से तथ	ग
		4.40 लाख पूरी	
		तरहसे) "	
10	रमनियमों को संस्ता	• /	

- 10 व्यक्तियां का सख्या जिनसे स्थान खाली करवाया गया 6.57 लाख
- 11. भ्रायोजित राहत कैम्प
- 12. कृषि तथा भ्रन्य सार्व-जनिक सेवाग्रों को पहुंची क्षति 792. 78 करोड़

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रुपये